

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/2/95/AMR/2023		95 of IBC	Toyota Financial Services India Limited Vs. Mr. Maganti Venkata Srinivas

ORDER

Present: Mr. Saibarath, Proxy Counsel for the FC.

Mr. TVP Sai Vihari, Ld. Counsel for the Respondent.

It is stated by Ld. Counsel for both the parties that Stay Order of the Hon'ble High Court of Andhra Pradesh is still continuing. Hence, for hearing, list the matter on 11.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)